NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.146/Chd/Pb/2017

In the matter	of:	
M/s Saraswa	ati Packaging Industries.	Petitioner.
Present:	None.	
	The Hon'ble Member (Judicial) is o	on official tour, hence
the matter is	adjourned to 14.11.2017.	
		Sd/- Court Officer
November 0	•	